

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2509
TO BE ANSWERED ON 8TH AUGUST, 2017**

REGULAR DIRECTOR FOR RIMS, IMPHAL

2509. SHRI MOTILAL VORA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the post of Director has been lying vacant since 2014 in Regional Institute of Medical Sciences, Imphal, Manipur;
- (b) whether it is also a fact that an IAS officer has been deputed as acting director in the Regional Institute of Medical Sciences;
- (c) if so, the reasons for not appointing the regular Director in the said institute; and
- (d) by when a regular director is likely to be appointed in Regional Institute of Medical Sciences, Imphal, Manipur?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): Due to protracted litigation by some senior faculty members of Regional Institute of Medical Sciences (RIMS), Imphal, the Government has, so far, not been able to appoint Director, RIMS, Imphal on regular basis, since the post fell vacant in August, 2014.

However, for smooth functioning of the academic activities and patient care services in the Institute, the Government has been making appointment to the post of Director, RIMS, Imphal by assigning additional charge to senior most faculty of RIMS, Imphal.

In April 2017, a Manipur cadre officer of the Indian Administrative Service, was appointed as Director, RIMS, on officiating basis.

All these appointments were made in accordance with the Memorandum of Association and Bye-laws of RIMS, Imphal.

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